Bombay Urban Transport Project-II

1862-B. SHRI NARESH C. PUGLIA: Will the Minister of URBAN DEVELOI MENT be pleased to state:

(a) whe lier Government have received a memoradum from the Government of Maharash!, a with regard to the Bombay Urban Transport Project II (BUTP-II);

(b) if so. what are the suggestions made therein; with cost of project;

(c) whet ler this project is to be financed with ti ; World Bank assistance;

(d) if si what are the details in this regard; ar J

(e) by when the project islikely to be cleared by Government toenable the State Gov-rnment to initiateaction for World Bank assistance?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir. The Government of Maharrashha have sent a project profile for taking urban transporation project for the improvement of urban transport in Bombay (JUTP-II).

(b) The suggestions are mainly (i) for the deveL pment of sound transport policies priniripally in respect Of demand management, (ii) decongest the roads by selective restraints on personalised transport (iii) evolve fare policies and (iv) develop effective institution building on the one hand and to make investments in the following new transport projects to encourage a new regional structure on the other:—

(1) grade separation of intersections by construction of flyovers;

(2) replacement of level crossing by road over-bridges and read under-bridges;

(3) pedestrian subways;

SPreviously Unstarred Ouestion No. 1445. Tranferred from 31-7-91.

(4) road improvements, extension and upgradation;

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(5) new roads;

(6) signalisation and traffic management;

(7) bus transport;

(8) suburban railway transport;

(9) passengers water transport;

(10) technology acquisiuon;

(11) technology assistance and training.

The total estimated cost of the projects works out to Rs. 1296.42 crores.

(c) to (e) During exploratory discussions, the World Bank have indicated their willingness to examine the project provided certain issues relating to optimisation of rail capacity and taking an integrated view of rail and bus transport are taken into account. A number of discussions on the projects 'nave been held with the representatives of the Government of Maharashtra and the Ministries of the Central Government. Based on these discussions[^] the Government of Maharashtra have to submit a revised detailed project report indicating clearly various alternatives for raising funds for the project, the final project report has not yet been received from the Govem-ment in Maharashtra.

Minimum wages for agricultural labours

\$1862-C. SHRI KRISHAN LAL SHARMA: Will the Minister of LABOUR be pleased to state:

(a) what is the minimum wages fixed and given to agricultural labours in different parts of the country as on date and how do they compare with the price level as at present; and

(b) whether Government propose to enhance the wages in view of the present day's level of price rise?

Spreviously Unstarred Ouestion No. 1527, Transferred from 1-8-91.

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THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b) As per the available information, the minimum wages for unskilled agricultural labour fixed by various State Governments/ Union Territory Administrations under the Minimum Wages Act, 1948 are given in the Statement. [See Appendix 159, Annexure No. 56] The State Governments/ Union Territory Administrations as the appropriate governments fix/revise minimum wages under the Minimum Wages Act, 1948, taking into consideration the recommendations of the Advisory Boards and other relevant factors. Some State Governments/Union Territory Administrations have provided for variable dearness allowance while fixing minimum wages, to take care of the prce rise.

Closure of WIMCO factory unit at Port Blair

\$\$ 1862-D. SHRI SAMAR MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that it is proposed to close down WIMCO Factory Unit at Port Blair;

(b) if so, the reasons thereof;

(c) whether it is a fact that an Industrial Tribunal had given an award in favour of the workers of WIMCO, Port Blair Unit in respect of wage revision of worker;

(d) whether the said award has been implemented by the Management of WIMCO;

(e) if not, the reasons thereof;

(f) what action has been taken by Gov ernment to see that the said award is implemented;

\$\$Previouslv Unstarred Question No. 1537, Transferred from 1-8-91.

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(g) the number of workers who would lose their jobs in the event of closure of WIMCO unit at Port Blair; and

(h) whether Government are considering refusal to permit closure of the unit?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a), (b), (g) and (h) According to the information received from the Union Territory of Andaman and Nicobar Islands, the management of the WIMCO Ltd. had applied for permission to close down its factory at Port Blair which employs 245 persons on the ground that it was incurring continuous loss caused inter alia by availability of splints at cheaper rates in the main land, increase in cost of diesel and transportation, increase in power tariff an of labour. lower productivity The Administration has rejected the application.

(c), (d), (e) and (f) The management of the WIMCO Ltd. has not implemented the award of the Industrial Tribunal in respect of revision of wages of its workers and has filed a writ petition against the award in the Calcutta High Court. The matter is sub judice.

सरकारी कय केन्द्रों द्वारा गेंहूं की खरीद

\$\$\$1862 सरवार जगजीत सिंह अरोड़ाः क्या खाद्य मंत्री यह बताने की ल्पा करेंगे कि

(क) क्या सरकार का ध्यान 17 जुलाई, 1991 के "द टाइम्स ग्राफ इंडिया में "पूअर ग्रारडाक्त्स डिस्याइट रिकाई व्हीट कौप" शीर्षक के अधीन प्रकाशित समाचार की ग्रोर दिलाया गया है ;

\$\$\$पुर्वत अत`रांकित प्रश्न संख्या 1682, दिनांक 1 अगस्त, 1991 से स्थानांतरित ।